

Recommendations of National Commission on Labour

2618. SHRI R. P. ULAGANAMBI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the recommendations of the National Commission on Labour have been considered as not calling for any specific action by Government;

(b) the recommendations that have been commended for action together with the names of authorities to whom they have been referred; and

(c) the important recommendations that are to be considered in the next Indian Labour Conference?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). A statement is laid on the Table of the House.

(c) A decision regarding the items to be included in the agenda for the next Session of the Indian Labour Conference has yet to be taken.

Statement

A. Recommendations which have been considered as not calling for any specific action by Government.

1 to 11, 12 (a) and (b), 17, 22 (a), 36 (a), 41, 67, 88, 90 to 92, 94 to 100, 109, 124 (a) and (b), 133, 148 to 150, 157, 163 to 165, 167, 168, 197, 239, 298, 300.

B. Recommendations commended for action to various authorities

(i) Recommendations commended for action to State Governments/Administrations Central Ministries concerned

12 (c), 21, 22 (c), 23, 24, 25, 26, 31 (a), (c) and (d), 32, 35, 36 (b), 38, 39, 42, 43, 55, 61 to 66, 69, 93, 103, 124 (c), 125, 126, 151, 207, 208, 213, to 238, 240, to 245, 247 to 249, 250, 252 to 262, 265 to 273, 275 to 279, 281, 289, 290.

(ii) Recommendations commended for action to Central Workers' and/or Employers' organisations

22, (c), 23, 24, 25, 26, 31 (d), 32, 36 (b), 93, 128, 131, 134, 143 to 147, 246.

(iii) Recommendations commended for action to various bodies

(a) National Productivity Council
110, 117.

(b) Committee on Automation
112 to 116

(c) Bureau of Public Enterprises
19, 25, 26, 141, 201 to 206.

Report on Venkataraman Committee on Automation

2619. SHRI R. P. ULAGANAMBI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Venkataraman Committee on Automation has submitted its report;

(b) the result of case studies on effects introduction of automation/computer in 12 undertakings; and

(c) the reaction of Government to the principal recommendations of the Committee?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Shri R. Venkataraman is no longer the Chairman of the Committee on Automation. It has not yet submitted its report.

(b) The Committee conducted case studies in ten units only in order to study the effects of automation/computerisation on the concerned establishments and labour. The results of these studies would be taken into consideration by Committee in formulating its recommendations.

(c) Does not arise.

Shifting of Commercial Wing of National Mineral Development Corporation to Bombay

2620. SHRI HARI SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Commercial Wing of the National Mineral Development Corpora-